

# **OFFICE OF THE DISTRICT JUDGE, RAMPUR**

## **ORDER**

Dated: 24.03.2020

In compliance of Honourable court's letter number PS (RG)/34 /2020, dated 24 March 2020, a Committee as given below is constituted who shall co-ordinate with Government authorities and in case of any exigency/ necessity, ensure availability of day to day essential commodities and medical necessities for all officers/ officials /staff for (Class-I to Class IV) on a 24X7 basis.

1. Sri Arvind Kumar Srivastava,  
Additional District and Sessions Judge,  
Court number-02 , Rampur.
2. Sri Prabodh Kumar Verma,  
Chief Judicial Magistrate, Rampur.
3. Sri Vichitra Singh,  
Administrative officer, District Court, Rampur.  
Contact no. 9927354311
4. Sri Bhupendra Kumar Tripathi,  
Central Nazir, District Court Rampur.  
Contact no. 8707312313

One may also contact at the aforesaid numbers in case of any exigency / necessity, if any.

A copy shall also be provided to the District Magistrate, Rampur, Superintendent of Police, Rampur and Chief Medical Officer, Rampur and to the System Assistant, District Court, Rampur for uploading on the District Court's website. The information be also circulated among all officers /officials/ staff/ Motor accident claim Tribunal/ Juvenile justice board for information.

Let the information be circulated among all the concerned.

Sd/-  
District Judge,  
Rampur.